

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**HARVEST HOTELS AND SERVICED APARTMENTS PRIVATE LIMITED**  
**OPERATING IN HOSPITALITY SECTOR AT BANGALORE**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency  
Resolution Process for Corporate Persons) Regulations, 2016)

S. NO.	RELEVANT PARTICULARS	REMARKS
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Harvest Hotels and Serviced Apartments Private Limited</b> CIN-U55101DL2009PTC196079
2	Address of the registered office	K-52-A S/F Kalkaji, New Delhi South Delhi, Delhi – 110019
3	URL of website	<a href="https://harvest-hotels.com">https://harvest-hotels.com</a>
4	Details of place where majority of fixed assets are located	Survey No. 95/2, Bellandur Village, Varthur Hobli, Bangalore, 560103
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	NIL
7	Number of employees/ workmen	Not Applicable
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details available on the website of the Corporate Debtor at <a href="https://harvest-hotels.com">https://harvest-hotels.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details available on the website of the Corporate Debtor at <a href="https://harvest-hotels.com">https://harvest-hotels.com</a>
10	Last date for receipt of expression of interest	Extension till 12 January 2023 (Previous date: December 28, 2022)
11	Date of issue of provisional list of prospective resolution applicants	22 January 2023
12	Last date for submission of objections to provisional list	27 January 2023
13	Process email id to submit EOI	<a href="mailto:cirp.harvest@gmail.com">cirp.harvest@gmail.com</a>



Sd/-

Signature of the Resolution Professional  
Registration Number of the Resolution Professional –  
**IBBI/IPA-001/IP-P00304/2017-2018/10568**

Registered Address of the Resolution Professional –  
**Ernst & Young LLP, 3rd Floor, Worldmark 1, Aerocity Hospitality, New Delhi, National Capital Territory of Delhi ,110037**

**For Harvest Hotels and Serviced Apartments Private Limited**  
**19 December, 2022- New Delhi**